## OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):: TIS HAZARI COURTS:: DELHI

## **E-TENDER NOTICE**

TENDER ID NO: 2017\_DDC\_ 125502

E-tender enquiries are invited from eligible firms of repute with past experience in the field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

Sub:

Purchase of 1100 nos. of Liquid Soap with Dispense Facility for Central District, Tis Hazari Courts, Delhi.as per details below:-

S N	Name of Item	Quantity	Specifications
]	LIQUID SOAP WITH DISPENSE FACILITY	1100 nos.	<ol> <li>It should be of reputed brand like Dettol, Lifebuoy, Dalan, Palmolive, Dove, Cleanwell.</li> <li>Size of container may be between the size of 800 ml 1000 ml. (approx.)</li> <li>It must be having facility of dispense of liquid.</li> </ol>

Estimated cost

Rs. 2,20,000/- + applicable VAT

**EMD** 

Rs. 7,000/-

Last date for downloading the tender

Last date and time for online submission of Bid

Opening date of Technical Bid

Opening date of Financial Bid

Last date for submission of EMD

21.03.2017 upto 04.00 PM

21.03.2017 upto 04.00 PM

21.03.2017 at or after 04.15 PM

21.03.2017 at or after 04.30 PM

21.03.2017 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <a href="https://govtprocurement.delhi.gov.in">https://govtprocurement.delhi.gov.in</a>.

(DR. KAMINI LAU)
CHAIRPERSON, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE, DELHI

## OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::: TIS HAZARI COURTS::: DELHI.

No. / Purchase Cell/2017	Dated 98 MAR	201
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Copy of Notice Inviting e-Tender (NIT) ID No. 2017\_DDC\_ 125502

is hereby forwarded to :-

- Branch Incharges, R & I Branch, Tis Hazari, Karkardooma, Rohini, Saket, Dwarka & Patiala House Courts for pasting the said notice on the notice board of the concerned District Courts Complexes for information to the General Tenderers.
- 2. Website Committee with the request to upload the aforesaid NIT on the website of Delhi District Courts.

(M.S. RÄWAT)
Administrative Officer (Judl.)
Purchase Cell, Tis Hazari Courts,
Delhi.